

ADD.

F.No. A-23018/1/2014-Ad.IIB
 Government of India
 Ministry of Finance
 Department of Revenue
 Central Board of Excise & Customs

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New Delhi, the 2nd
 5 January, 2015

OFFICE MEMORANDUM

(Amendment - 1 of year 2015 to AISL for the period 1993-97)

Subject: Inclusion of names/ Re-fixation of seniority in All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

The undersigned is directed to say that on the basis of the information furnished by concerned Cadre Controlling Authorities and based on the information of Zonal Seniority List, the Competent Authority has approved the inclusion of names/ re-fixation of seniority in respect of four officers viz. S/Sh. (1) Helal Ahmad (Patna); (2) Vohra Jujar Ismail (Vadodara); (3) Amaline John Jeevakaran S (Chennai) and (4) M. Devaraj (SC) (Bengaluru) in the All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

2. The details of inclusion of names/ re-fixation of seniority of the above mentioned officers are given in the **Annexure-A**.

3. The re-fixation of seniority carried out in the present order shall be posted in the official website of CBEC.

Encl.: As stated.



(B. K. Manthan)

Under Secretary to the Govt. of India

Tel. 011-23095584

Copy to:

- (i) Director General of Human Resource Development, CBEC, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi - 110017.
- (ii) Director General of Systems with the request to upload the details (in **Annexure-A**) in the AISL 1993-97 in the official website of CBEC.
- (iii) Concerned Cadre Controlling Authority.
- (iv) The Under Secretary Ad. II for necessary action
- (v) Office folder.



(B. K. Manthan)

Under Secretary to the Govt. of India

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 A. A. (Manthan)

ANNEXURE-A

Inclusion of names/ Re-fixation of seniority in All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

S.No. in AISL	Name (Whether SC/ST)	Date of Birth			Date of apptt As Supdt.			Date of apptt as Inspector			Commissioner ate	Remarks
2132-A	HELAL AHMAD	1	7	55	16	10	96	12	10	78	PATNA	(a) Seniority re-fixed at S.No. 2132-A from S.No. 2186 on the basis of Zonal List of Ranchi Zone as on 01.01.2014. (b) To be deleted from S.No. 2186 (AISL 1993-97). (b) DoA as Supdt & Inspector corrected as 16.10.96 & 12.10.78 instead of 3.12.96 & 10.12.78 respectively. (c) Commissionerate corrected as 'PATNA' in place of 'COCHIN'.
2891-A	VOHRA JUJAR ISMAIL	17	01	60	30	6	97	15	3	82	VADODARA	Earlier missing from AISL. Seniority fixed at 2891-A in accordance with E.O. No. 196/1997 & Zonal Seniority List of Vadodara as on 01.01.2014
3017-A	AMALINE JOHN JEEVAKARAN S	8	1	58	13	7	2005	30	9	80	CHENNAI	Seniority fixed at 3017-A as per E.O. No. 47/2005 dtd. 8.7.2005 (deemed date of appointment as Supdt. 29.08.1997) & Zonal Seniority List as on 01.09.2009
3398-A	M. DEVARAJ (SC)	10	6	55	29	8	97	21	11	81	BENGALURU	Seniority fixed at 3398-A as he was notionally promoted w.e.f. 29.8.97 vide E.O. No. 127/2014 dtd. 30.09.2014 and included in Zonal Seniority List vide Annexure dtd. 18.11.2014 in between Sh. M. Chandramouli (ST) (S.No. 3398) and Sh. G. B. Jagadish (ST) (S.No. 3399)

B. M. R.
5/11/15